

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 12
(IB)-477(PB)/2017

IN THE MATTER OF:

Au Small Finance Bank Ltd.

.... Applicant/petitioner

Vs.

Prabhu Shanti Real Estate Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 18.12.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Rahul Shukla, Mr. Akash Jandil, Advs. for
RP with Mr. Abhishek Anand, RP
For the respondent : Mr. Sumesh Dhawan, Ms. Geetika Sharma,
Advs.

ORDER

CA-2841(PB)/2019:-

The present application has been filed under Section 60(5) of the Code by the ex.-directors of the corporate debtor seeking directions against the RP.

Notice of the application.

Learned counsel for the RP accepts notice. He seeks and is granted one week time to file reply with a copy in advance to the counsel for the applicant.

List on 02.01.2020.

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(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

—sd—

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)